

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA UNSTARRED QUESTION NO.28
TO BE ANSWERED ON 18TH NOVEMBER (MONDAY), 2019
KARTIKA 27, 1941 (SAKA)

COLLECTION AND MANAGEMENT OF DIVIDENDS

28. SHRI DUSHYANT SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that currently the public assets in Public Sector Undertakings (PSUs) and the collection and management of dividends from the PSUs are managed by two different departments;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is planning to transfer the collection and management of dividends from the PSUs to the DIPAM; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State (Finance) (ShriAnurag Singh Thakur)

(a) to (d): As per 'Allocation of Business Rules', Department of Investment and Public Asset Management (DIPAM) is inter-alia mandated to take decisions relating to CPSEs for purposes of Government investment in equity like capital restructuring, bonus, dividends, disinvestment of Government equity and other related issues and issues guidelines from time to time.
